

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.03.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 104/BB/2020	For final hearing	Sec 241-242	Dr. Jaya Subramanyam Goparaju	Manu K Pragati Law Chambers	Live 100 Hospital and Others	Abhijit Attur for R1 & R2, Mr. Vivekananda for R3

ADVOCATE FOR PETITIONER/s:

Ayushi
8095734840

ADVOCATE FOR RESPONDENT/s:

AKHILA M S
8095677363.

Advocate for Respondent No. 1 & 2 *Akhila*

Theerthesh B.S
for VGB Associates
9738926075

for Respondent no.3

Theerthesh

O R D E R

Heard Ms. Ayushi, learned Counsel for the Petitioner and Ms. Akhila.M.S, learned Counsel for the Respondent No.1 & 2 and Mr. Theerthesh.B.S, learned Counsel for the Respondent No.3.

The learned Counsel for the Respondent No. 1 & 2 seeks time to file objections.

Post the case on 12.03.2021.



MEMBER (T)



MEMBER (J)

Brunda

Verified



Court Officer